

**NATIONAL COMPANY LAW APPELLATE TRIBUNAL, NEW DELHI**  
**DAILY CAUSE LIST DATED 01.05.2019 (WEDNESDAY)**

**Court III**  
**10: 30 AM**

**In the Court of Hon'ble Mr. Justice Bansi Lal Bhat, Member (Judicial) and Hon'ble Mr. Balvinder Singh, Member (Technical).**

**For Hearing**

<b>S. No.</b>	<b>Case No.</b>	<b>Name of the parties</b>	<b>Counsel for Appellants</b>	<b>Counsel for Respondents</b>
<b>1.</b>	Comp. App. (AT) (Ins) No. 194 of 2019	Krystal Integrated Services Pvt. Ltd. Vs. Indiaontime Express Pvt Ltd.	Mritunjay Kr. Tiwari	
<b>2.</b>	Comp. App. (AT) No. 258 of 2018	Chandra Spinning & Weaving Mills Pvt. Ltd. & Ors. Vs. M. Leela&Ors. <b>With</b>	Naman Jhabakh	R. Vidyasagar (R1-R4) B. Ragunath-R5 Ashwin Kumar D.S (R6-R10) Madhusmita Bora-R11
<b>3.</b>	Comp. App. (AT) No. 259 of 2018	Chandraprabha&Ors. Vs. M. Leela&Ors. <b>With</b>	NamanJhabakh	R. Vidyasagar (R1-R4) B. Ragunath-R5 Ashwin Kumar D.S (R6-R10) Madhusmita Bora-R8
<b>4.</b>	Comp. App. (AT) No. 277 of 2018	M.S Nagarathna&Ors Vs LeelaMadhusudan&Ors <b>With</b>	Naresh Kaushik	Sriram P.-R1 to R4 B. Ragunath-R5 Madhusmita Bora-R6
<b>5.</b>	Comp. App. (AT) No. 309 of 2018	T.R Mills Pvt Ltd &Ors Vs. M.Leela&Ors <b>With</b>	Ashwin Kumar D.S	Sriram P.-R1 to R4 B. Ragunath-R5 Madhusmita Bora-R6
<b>6.</b>	Comp. App. (AT) No. 310 of 2018	M.Nagaraj Vs. M.Leela&Ors  <b>With</b>	Ashwin Kumar D.S	Sriram P.-R1 to R4 B. Ragunath-R5 Ashwin Kumar D.S (R6-10) Madhusmita Bora-R7
<b>7.</b>	Comp. App. (AT) No. 360 of 2018	O. Arumugasamy Vs. Chandra Spinning & Weaving Mills Pvt. Ltd. & Ors. <b>With</b>	B. Raghunath	Ashwin Kumar (R-5), Naresh Kumar (R9-12)
<b>8.</b>	Comp. App. (AT) No. 361 of 2018	O. Arumugasamy Vs. T.R. Mills Pvt. Ltd. & Ors.	B. Raghunath	Ashwin Kumar (R-5), Naresh Kumar (R9-12)

**For Hearing (Part Heard)**

<b>9.</b>	Comp. App. (AT) (Ins) No. 28 of 2019	Gouri Prasad Goenka Vs. Punjab National Bank & Anr.	Pramod B. Agarwala	Rajesh Kumar Gautam-R1 Vikram Hegde- R2
<b>10.</b>	Comp. App. (AT) 247 of 2018	Akula Nagalaxmi Vs. Crompton Greaves Ltd.	Narender Singh Yadav	Tine Abraham(R- 1)
<b>11.</b>	Comp. App. (AT) No. 331 of 2018	Nelakuditi Hari Krishan Vs. VijayaGayathri Cold Storage Pvt. Ltd. & Ors.	MithunShashank	P. Nagesh

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**By Order**

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**Registrar**